

FORM G

**INVITATION FOR EXPRESSION OF INTEREST
FOR INDIAN TECHNOMETAL COMPANY LIMITED OPERATING IN
MANUFACTURING AND SELLING OF NOBLE ALLOYS, MINOR METALS AND
CARBON PRODUCTS AT VISHAKHAPATNAM (ANDHRA PRADESH)**
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	INDIAN TECHNOMETAL COMPANY LIMITED CIN: U27205DL2009PLC192248 PAN: - AACCI1192G
2.	Address of the registered office	Registered Office: 1107, Vikrant Tower 4, Rajendra Place, New Delhi-110008
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Vishakhapatnam, Andhra Pradesh
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Last Financial Statements available on record are for F Y 2011-2012 in which Corporate Debtor had a revenue of Rs. 609.16 Crores. After that no information is available.
7.	Number of employees/ workmen	NIL
N	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.indiantechmetal@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.indiantechmetal@gmail.com
10.	Last date for receipt of expression of interest	15.05.2025
11.	Date of issue of provisional list of prospective resolution applicants	Within 10 days of above
12.	Last date for submission of objections to provisional list	Within 5 days of issuance of provisional list of prospective resolution applicants
13.	Date of issue of final list of prospective resolution applicants	Within 10 days of above
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	Within 5 days of issuance of Final List of Prospective Resolution Applicants
15.	Last date of submission of resolution plans	30 days from issuance of Information Memorandum, RFRP and Evaluation Matrix to Prospective Resolution Applicants
16.	Process email id to submit EOI	ibc.indiantechmetal@gmail.com
17.	Details of corporate debtor's registration as MSME	Not Available



Vikram Bajaj
Interim Resolution Professional

Indian Technometal Company Limited
Registration Number: IBBI/IPA-002/IP-N00003/2016-2017/10003
Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
Email For Correspondence- ibc.indiantechnometal@gmail.com
Email: Registered with IBBI – bajaj.vikram@gmail.com
Date:- 28.04.2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
INDIAN TECHNOMETAL COMPANY LIMITED
 OPERATING IN MANUFACTURING AND SELLING OF NOBLE ALLOYS, MINOR METALS AND CARBON PRODUCTS AT VISHAKHAPATNAM (ANDHRA PRADESH)
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

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Sd-
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 Indian Technometal Company Limited
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 Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
 Email For Correspondence- bc.indiantechnometal@gmail.com
 Email: Registered with IBBi - bajaj.vikram@gmail.com

Date:- 28.04.2025

**प्रपत्र जी
इंडियन टेक्नोमेटल कंपनी लिमिटेड**

जो विशाखापटनम (आंध्र प्रदेश) में नोबल मिश्रधातु, लघु धातु और कार्बन उत्पादों के विनिर्माण तथा विक्रयकरण में परिचालनरत है, हेतु अभिरुचि की अभिव्यक्ति का आमंत्रण

(ऋणरोधनक्षमता तथा दिवालिया (कॉर्पोरेट व्यक्तियों के लिए ऋणरोधनक्षमता समाधान प्रक्रिया) विनियमवली 2016 के विनियम 36ए (1) के अंतर्गत)

प्रासंगिक विवरण

1	पैन/सीआईएन/एलएलपी नंबर के साथ कॉर्पोरेट रजिस्टार का नाम	इंडियन टेक्नोमेटल कंपनी लिमिटेड सीआईएन : U27205DL2009PLC192248 पैन : AACCH192G
2	पंजीकृत कार्यालय का पता	पंजीकृत कार्यालय : 1107, विक्टोर टॉवर 4, राजेंद्र पोस्ट, नई दिल्ली- 110008
3	वेबसाइट का सूधारण	लागू नहीं
4	स्थान के विवरण जहाँ अभिसंख्य अथवा परिवर्तनीय स्थित है	विशाखापटनम आंध्र प्रदेश
5	मुख्य उत्पादों / सेवाओं की संख्या/प्रकार	अनुपलब्ध
6	गत वित्तीय वर्ष में बेचे गए मुख्य उत्पादों / सेवाओं की प्रमाणा और मूल्य	रिकॉर्ड पर उपलब्ध अंतिम वित्तीय विवरण वित्तीय वर्ष 2011-2012 के है जिसमें कॉर्पोरेट रजिस्टार का राजस्व न. 609.18 दर्ज है। उससे बाद कोई जानकारी उपलब्ध नहीं है।
7	कर्मचारियों / बतियों की संख्या	शून्य
8	वी ब्लॉक के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ) ऋणदाताओं की सूची प्रक्रिया की बात के आयोजनों की प्रासंगिक विधियाँ सहित अन्य विवरण यहाँ उपलब्ध है :	ibc.indiantechnometal@gmail.com पर एक ईमेल भेजकर प्राप्त किये जा सकते हैं
9	संश्लेष की बात 25(2)(ए) के अंतर्गत समाधान आवेदकों की प्रकृति यहाँ उपलब्ध है :	ibc.indiantechnometal@gmail.com पर एक ईमेल भेजकर प्राप्त की जा सकती है
10	अभिरुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	15.05.2025
11	समाहित समाधान आवेदकों की अंतिम सूची निर्धारण की तिथि	उपयुक्त तिथि के 10 दिनों के भीतर
12	अंतिम सूची पर आपत्तियाँ प्रस्तुत करने की अंतिम तिथि	समाहित समाधान आवेदकों की अंतिम निर्धारण होने के 3 दिनों के भीतर
13	समाहित समाधान आवेदकों की अंतिम निर्धारण की तिथि	उपयुक्त तिथि के 10 दिनों के भीतर
14	समाहित समाधान आवेदकों को सूचना प्राप्त, मूल्यांकन आव्यूह (मेट्रिक्स) और समाधान योजना का अनुसंधान निर्धारण करने की तिथि	समाहित समाधान आवेदकों की अंतिम सूची निर्धारण होने के 5 दिनों के भीतर
15	समाधान योजनाएँ प्रस्तुत करने की अंतिम तिथि	समाहित समाधान आवेदकों को सूचना प्राप्त, आरएफआरपी और मूल्यांकन आव्यूह (मेट्रिक्स) निर्धारण होने के 30 दिन
16	ईआरआई प्रस्तुत करने हेतु प्रक्रिया ईमेल आईडी	ibc.indiantechnometal@gmail.com
17	एलएलपीआई के रूप में कॉर्पोरेट रजिस्टार के पंजीकरण विवरण	अनुपलब्ध

हस्ता / -

विक्रम बजाज

अंतरिम समाधान व्यवसायी

इंडियन टेक्नोमेटल कंपनी लिमिटेड

पंजीकरण संख्या : IBB1/IPA-002/IP-N00003/2016-2017/10003

पंजीकृत पता : 214, टॉवर ए, स्टेज, सेक्टर 47, गुडगाँव- 122018

पत्राचार के लिए ईमेल- ibc.indiantechnometal@gmail.com

ईमेल : आईसीबीआई के साथ पंजीकृत- bajaj.vikram@gmail.com

दिनांक :- 28.04.2025

